

C. A. T. Bench, JAIPUR

(A)

Date of Order	Orders
<u>15/4/94</u>	Sh. Anil Khanna counsel for the applicant On request of the counsel for the applicant may be listed for admission on 25/4/94. <i>C.K. Khosla</i> (Member (Judg.)) <i>B. B. Mahajan</i> (Member (Adm.))
<u>25-4-94</u> Regd. n.t. notices issue to the Res. Alongwith copy of O.A. 27/4 Vide no. 28342 2536 Dt.	Mr. Anil Khanna - Counsel for the applicant Heard. Issue notices to the respondents regarding admission returnable on 27-6-94. <i>(O. P. Sharma)</i> Administrative Member <i>Gopal Krishna</i> Member (Judg.)
<u>25-4-94</u> Notice to R-2 come back because R-2 signed the notice. (A) Notice to R-3 served by 27/6 Copy sent to the app. in a up 2862 2863 214794	<u>OA 166/94 & MA 175/94</u> <u>27-6-94</u> None present for the applicant. OA as well as MA ^{are} dismissed in default for non-prosecution on part of the applicant. <i>(O. P. Sharma)</i> member (A) <i>(Gopal Krishna)</i> member (J)